

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1881
ANSWERED ON:04.12.2014
IMPLEMENTATION OF RURAL DEVELOPMENT SCHEMES
Singh Shri Pashupati Nath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether rural development schemes are not being implemented properly by the States and accounts of funds are also not being maintained properly;
- (b) if so, the details thereof and the action taken thereon by the Union Government; and
- (c) the number of persons/officers held responsible in this regard during the last two years, State/UT-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c): The Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Livelihoods Mission (NRLM) and Indira Awaas Yojana (IAY) in rural areas of the country through State Governments and UT Administrations. As per the progress reports/returns received from the State/UT Governments, the implementation of rural development programmes has been found to be satisfactory. However, when any complaint with respect to irregularities/ deficiencies in the implementation of any scheme is brought to the notice of the Department, the matter is immediately taken up with the concerned State Government/UT for necessary action and corrective measures.